

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

BUDGET SESSION

FRIDAY, MARCH 18, 2016

GOVERNMENT BUSINESS

1. Questions.
2. Shri WITTING MAWSOR, MLA to call the attention of the Minister in-charge Home (Police) under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "Mawphor" dated 17th February, 2016 under the caption "Mawshynrut ka la biang pura ban ioh Civil Sub-division".
3. Shri PRESTONE TYNSONG Minister in-charge Forests and Environment to lay a statement relating to a Call Attention Notice by Shri John Leslee K. Sangma, MLA under the caption "Illegal Timber, Boulder Seized in Garo Hills".
4. Dr. MUKUL M. SANGMA, Chief Minister in-charge Personnel & AR (B) to lay a statement relating to a Call Attention Notice by Shri John Leslee K. Sangma, MLA under the caption "GH Adhoc Government Employees approaches C.M. for Service regularisation".
5. General Discussion on the Budget.
6. Dr. MUKUL M. SANGMA, Chief Minister in-charge Finance to reply on the Budget Discussion.

*Shillong,
The 17th March, 2016.*

*Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.*

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MEGHALAYA LEGISLATIVE ASSEMBLY

Addendum to the List of Business for

FRIDAY, MARCH 18, 2016

7. (a) Dr. MUKUL SANGMA, Chief Minister in-charge Political to beg leave to introduce the Meghalaya Residents Safety and Security Bill, 2016.
(b) If leave be granted to introduce the Bill.

8. (a) Dr. MUKUL SANGMA, Chief Minister in-charge Political to beg leave to introduce the Meghalaya (Benami Transactions Prohibition) (Amendment) Bill, 2016.
(b) If leave be granted to introduce the Bill.

9. Shri R. Lyngdoh, Deputy Chief Minister in-charge Water Resources to lay a Statement relating to reply to the Supplementary Question asked by Shri John Leslee K. Sangma, MLA on Starred Question No. 183 on 17.03.2016.

*Shillong,
The 17th March, 2016.*

*Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.*